

SPECIAL BENCH

ITEM NO.167

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CA No.87/2020 IN CP No.19/ND/2007

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	RAM BABU V/S TARGET CONSTRUCTION PVT LTD & ORS
UNDER SECTION	397/398 OF COMPANIES ACT 1956

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Amitabh Agarwal, Adv.

: For the Petitioner

NONE

: For the Respondents

ORDER

- 1. Ld. Counsel, Sh. Amitabh Agarwal representing the Petitioner states that no appearance is being made on behalf of Respondents for a long time.**
- 2. In the interest of justice, the matter is adjourned for final hearing on 5th September, 2024 before the Regular Bench.**

CA No.87/2020

- 1. This matter is also adjourned for the same date i.e. on 5th September, 2024.**

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)**

18th July, 2024

*Avaneesh Kumar Singh
(Stenographer)*